

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 17th day of *December, 2019*.

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Original Application Number. 330/00879/2019.

Avadh Bihari SinghApplicant.

VE R S U S

Union of India and Others.Respondents

Advocate for the applicant :Shri S.K. Singh Vashisth (absent)

Advocate for the Respondents: Shri Ram Chandra Sahu (absent)

O R D E R

List revised. No one is present for the both sides.

2. A perusal of order sheets reveal that the applicant's counsel was not present even on last occasion. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...